(c) whether the pay of those teachers who will be promoted to the selection grade posts in the Delhi Administration in the pay scale of Rs. 340-400 from the pay Scale of Rs. 165—320. will be protected and whether they will be given the benefit of their service rendered under the Municipal Corporation of Delhi and if not. the reasons therefor ?]

शिक्षा और समाज कल्याण मंत्रालय में उपमंत्री (श्री डी॰ पी॰ यादत्र)। (क) जी, नहीं।

(ख) और (ग) प्रश्न नहीं उठता।

f[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI D. P. YADAV): No. Sir.

(b) and (c) Do not arise.]

DEMANDS OF NDMC TEACHERS

*478. SHRIMATI SAVITA BEHEN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to the demand of teachers of the New Delhi Municipal Committee for revision of the promotion policy in the civic body;
- (b) whether it is a fact that departmental candidate, having the requisite qualifications ar»d long exprience are ignored in filling higher grade posts, and outsiders with even lesser qualifications and experience are appointed;
- (c) whether Government have probed, into such allegations of the teachers, and if so, with what results; and
- (d) Government's reaction to the demands of the teachers?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI D. P. YADAV):
(a) No, Sir.

- (b) No, Sir. Eligible departmental candidates' are considered along with outsiders.
 - (c) and (d) Do not arise.
- t[] English translation. I059RSS/72-2

CHARGES AGAINST A PROFESSOR OF L.I.T.

*479. SHRI JAGDISH PRASAD MATHUR: SHRI V. K. SAKHALECHA; SHRI LAL K. ADVANI: SHRI D. K. PATIL: SHRI R \(\frac{\tan}{\tan}\) LAL JAIN: SHRI N. K. SHEJWALKAR:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) whether it is a fact that a professor of I.I.T. Delhi has received consulting fees from the Delhi Management Association without permission from the Board of Governors:
- (b) whether Government have received similar other complaints against this professor: and
- (c) if so, the details thereof; and Government's reaction thereto?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) to (c) A statement i, laid on the Table of the House.

STATEMENT

The All India Management Association proposed to entrust to a Professor in the Department of the Humanities & Social Science; LIT. Delhi, its consultancy project "Recruitment Pattern & Performance of Management Trainees 1969-70". The Professor concerned sought the approval of the Board of Governors to accept the proiect. The Board decided that the consultancy work in question should not be undertaken by him. According to the information available with the Institute, the Professor did not receive any fee from the All India Management Association.

Other complaints received against the Professor concerned are *m* follows:—

- 1. Accounts of the IXih Sociological Society Conference held in L.I.T. in 1969;
- 2. Overdrawal of certain Travelling Allowances;
 - 3. Dishonouring of certain cheque-,:

4. Mal-practices and doctoring of minutes etc.

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The Board of Governors of I.I.T. Delhi has already constituted a two-man Committee to examine these allegations and submit a report.

TAKING OVER OF THE PALACE OF MURSIDABAD

◆480. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to refer to the reply to Starred Question No. 2,11 given in the Rajya Sabha on the 9th August, 1972 and to state:

- (a) whether Government have taken any decision so far to take over the Palace of Mursidabad (West Bengal) for the protection of valuable manuscripts and art treasures:
- (b) if so, what are the details thereof; and
- (c) if not, what are the reasons for the delay?

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) It has been decided to protect Hazarduari I Palace of Mursidabad as a monument of national importance and to set up a site museum for the preservation and display of the manuscripts and objects of art contained therein. Steps have been taken to collect the necdssary data to be countersigned by the Revenue authorities for declaring the Palace as a protected monument of national importance.

(c) Does not arise.

INLAND WATER TRANSPORT COORDINATING COMMITTEE

*481. SHRI SARDAR AMJAD ALI : SHRI PRANAB KUMAR MUKHERJEE :

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS-PORT be pleased to state:

(a) whether Government have considered the report of" the Inland Watar Transport , Coordinating Committee;

- (b) if so, the details thereof;
- (c) whether Government have accepted the recommendations of the Committee for 100% loan to the States for developing selected commercially viable scheme; and

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(d) it' so. the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRT RAJ BAHADUR).

- (a) Yes. Sir. It is presumed that the Hon'ble Member refers to the suggestions of this Committee in its first meeting held on 28-8-1972.
- (b) The suggestions made by the Committee, are:
 - (1) the States were advised to take speedy measures for the implementation of I.W.T. schemes and some States were requested to send progress reports regularly.
 - (2) The amount of spill-over for the scheme approved so far is to be provided for in the Fifth Plan.
 - (3) New schemes for the Fifth Plan are required to be arranged in the order of priority.
 - (4) In regard to the, pattern of Cen>-tral assistance, the schemes which are economically viable should continue to be financed in the shape of 100% loa« whereas in the case of schemes which are not economically viable may be financed as 50% loan and 50% grant.
- (c) Government of India are already giving 100% loan assistance to the States for such schemes.
- (d) 19 schemes of an estimated cost of Rs. 5.97 crore_s have been sanctioned so far for development of inland water transport in the Fourth Plan.

REPORT OF THE COMMITTEE ON HINDUSTAN SHI I'YARD

*482. SHRI BHOLA PRASAD : SHRI M. K. MOHTA:

Will the Minister of PARLIAMENTARY AFFAIRSMND SHIPPING AND TRANS-